

batches of milk processed in the Central Dairy. Milk is released for filling and distribution only after it is certified by the Quality Control Laboratory. Samples of milk are also collected from the milk depots and Home Delivery Agents by the Laboratory and the Inspecting field staff to ensure that the milk is not adulterated by any unscrupulous Depot Staff/Home Delivery Agent. In addition, special raids are also conducted by the senior officers and samples of milk are taken from the milk vans and the milk booths.

#### Shortage of Unfiltered Water in Summer in the Capital

9335. PROF. NARAIN CHAND PARASHAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Delhi experienced acute shortage of unfiltered water in summer of 1981, 1982 and 1983 ;

(b) whether any arrangements have been made by increasing the supply of water to overcome any shortage during this summer ;

(c) if so, the nature of the arrangements made in this regard ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The shortage of unfiltered water was felt in some of the areas of Delhi.

(b) Yes, Sir.

(c) Some pipe lines have been replaced with bigger diameter CI pipe lines in the areas where water shortage was felt.

(d) Does not arise in view of reply to (b) & (c) above.

#### News-Item captioned "Gujarat G'nut Policy not in National Interest"

9336. SHRI MADHAVRAO SCINDIA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government's attention has been drawn to the news-item, which appeared

in the English daily Indian Express, New Delhi, dated February 11, 1984 under the caption "Gujarat G'nut policy not in national interest" stating that the major factors of ground nut oil is Gujarat Government's decision to reimpose an informal ban on the export of ground nut oil outside the State : and

(b) if so, the reaction of Government to the informal ban on the export of ground-nut oil from Gujarat and the decision taken if any, in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b) The State Government has adopted National Edible Oil Policy and no formal or informal ban on movement of edible oil outside Gujarat has been imposed by them. However, dealers have to furnish prior intimation to respective Collectors about edible oils being despatched outside the State in prescribed form.

#### Norms for Ceiling Cost of Income Eligibility Criteria for HUDCO

9337. SHRI R.P. GAEKWAD : Will the Minister of WOKKS AND HOUSING be pleased to state :

(a) whether it is a fact that norms for ceiling cost and income eligibility criteria for HUDCO financing for various housing schemes were revised and that EWS and LIG categories were merged into single category with effect from 1 July, 1982 ;

(b) whether in view of re-categorisation, the progress reports by the State Government reflect Urban (A) and (B) category properly; and

(c) if so, whether his Ministry will accept the proposal made by the Gujarat State Government about reporting progress of Urban Housing (A) and (B) instead by EWS Houses ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Norms for financial assistance of HUDCO were revised w.e.f.